

NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH – II  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 13-07-2021 AT 2.30 P.M THROUGH VIDEO CONFERENCING:

PRESENT: SMT. R. SUCHARITHA, MEMBER (JUDICIAL)  
SHRI B. ANIL KUMAR, MEMBER (TECHNICAL)

APPLICATION NUMBER : Cont.A/2(CHE)/2021  
IN  
PETITION NUMBER : CP/1307/IB/2018  
NAME OF THE PETITIONER : V. Venkata Sivakumar (Liquidator)  
M/s. The Jeypore Sugar Company Ltd  
NAME OF THE RESPONDENTS : Aaria Projects Ltd & 2 Others  
UNDER SECTION : Sec 425 of CA, 2013 r/w Rule 11 of NCLT Rules

**ORDER**

Ld. Liquidator/Applicant Mr. V. Venkata Sivakumar is present.

Ld. Senior Counsel Mr. P.S. Raman for R1 is present.

List the matter on **10.08.2021** for hearing.

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(ANIL KUMAR B)  
MEMBER (TECHNICAL)

-sd-

(R. SUCHARITHA)  
MEMBER (JUDICIAL)